

Central Administrative Tribunal
Principal Bench, New Delhi.

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OA-2067/96

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Sh. S.P. Biswas, Member (A)

New Delhi this the 14th day of January, 1997.

Shri Pramod Sharma,
S/o Sh. Sunder Lal Sharma,
SDE Officiating,
R/o Navin Nagar,
Sharanpur, UP. Applicant
(through Shri Naresh Kaushik, advocate)

versus

1. Union of India through
its Secretary Communication,
Sanchar Bhawan, New Delhi.
2. Director General,
Telecommunication,
Sanchar Bhawan, New Delhi.
3. Chief General Manager,
Telecom, U.P. (West) Telecom
Circle, Patel Nagar, Dehradun.
4. Tel Department of Telecommunications,
Distt. Manager, Sharanpur. Respondents

(through Shri M.M. Sudan, advocate)

ORDER (ORAL)
delivered by Hon'ble Dr. Jose P. Verghese, V.C. (J)

Heard the learned counsel for the parties.

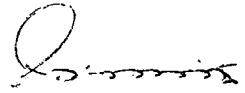
The relief sought in this original application is that the respondents be directed to open the sealed cover pertaining to his promotion for the year 1993. The respondents on the other hand has no objection since they admit that the name of the applicant was considered by the D.P.C. held in June-July, 1993 and its recommendations have been kept in the sealed cover. Shri Sudan further submits



AC

that the Chandigarh Bench of this Tribunal had issued an interim order not to make any promotions in the cadre, but on perusal of the order (Annexure R-1) it is found that the said order does not apply to a promotion done in pursuance of the D.P.C. held in June-July, 1993. In the circumstances, the original application is allowed and a direction is issued to the respondents to open the sealed cover and deal with the result in accordance with law.

With the aforesaid direction, the original application is disposed of but without any order as to costs.


(S.P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

/vv/